

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3489
ANSWERED ON:29.07.2009
SMOKE FREE PUBLIC AND WORK PLACES
Thakur Shri Anurag Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether according to a survey conducted by the Voluntary Health Association of India, most of the people are unaware of the rules aimed at making work places smoke free;
- (b) if so, the details thereof;
- (c) whether the public and work places have been made smoke free zones;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government for strictly banning the smoking in public places including work places?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a) Ministry is not aware about any survey conducted by the Voluntary Health Association of India regarding Rules, 2008, aimed at making work places smoke-free;
- (b) Does not arise.
- (c) Yes.
- (d & e) The Prohibition of Smoking in Public Places Rules, 2008 has been notified vide GSR No. 417(E) dated 30th May 2008, came into force from 2nd October 2008 whereby smoking is strictly prohibited in all public places. "Public Place" includes workplaces, shopping malls, cinema halls, etc.. As per said Rules, 2008- authorized officer, mentioned in schedule III shall be competent to act under and compound the offences committed in violation of Section 4 of the Act, 2003.